

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 257 of 2017 (SZ)**

**Applicant(s)**

M/s MCV Eco Systems  
Rep by its Partner  
Metta Rajagopal Reddy,  
Kadiyam, East Godavari Dst.

Vs.

**Respondent(s)**

State of Andhra Pradesh,  
Rep by its Principal Secretary,  
Environment, Forest Science &  
Technology, Amaravathi and 4 others.

**Legal Practitioners for Applicant(s)**

M/s Naidu Associates  
P. Venkaiah Naidu

**Legal practitioners for respondent(s)**

M/s T. Saikrishnan for R2 to R4  
M/s V. Suthakar for R5

Note of the Registry	Orders of the Registrar
Order No.	<p>Date: 31.07.2018</p> <p>Applicant &amp; counsel not present. R2 to R4 representing counsel present. No representation for R5. On request for filing reply call on 28.08.2018.</p> <p>(Tmt. Meena Satheesh) Registrar</p>